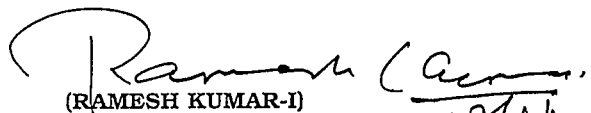


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

In super-session of this office earlier order no. 5637-5651/Power/Judl./N-E/KKD/Delhi/2022 dated 22<sup>nd</sup> September, 2022, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1<sup>st</sup> Link Officer and 2<sup>nd</sup> Link Officer respectively for urgent matter/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on leave or not available due to any reason, with immediate effect :-

| (1)    | (2)   | (3)   | (4)   |
|--------|---|---|---|
| S. No. | Name of the Judicial Officer                | I <sup>st</sup> Link Officer                | II <sup>nd</sup> Link Officer               |
| i.     | Sh. Ramesh Kumar-I,<br>Pr. D&SJ - N/E       | Ms. Savitri, ASJ-02                         | Ms. Charu Gupta,<br>ASJ (SC-POCSO)          |
| ii     | Sh. Pawan Kumar Matto,<br>Spl. Judge (NDPS) | Sh. Pankaj Arora, ASJ-04                    | Sh. Manoj Kumar, ASJ-01                     |
| iii.   | Sh. Manoj Kumar, ASJ-01                     | Ms. Charu Gupta,<br>ASJ (SC-POCSO)          | Ms. Savitri, ASJ-02                         |
| iv.    | Sh. Pulastya Pramachala, ASJ-03             | Ms. Savitri, ASJ-02,                        | Sh. Pawan Kumar Matto,<br>Spl. Judge (NDPS) |
| v.     | Ms. Savitri, ASJ-02                         | Sh. Pulastya Pramachala,<br>ASJ-03          | Sh. Pankaj Arora, ASJ-04                    |
| vi.    | Ms. Charu Gupta,<br>ASJ (SC-POCSO)          | Sh. Manoj Kumar, ASJ-01                     | Sh. Pulastya Pramachala,<br>ASJ-03          |
| vii    | Sh. Pankaj Arora, ASJ-04                    | Sh. Pawan Kumar Matto,<br>Spl. Judge (NDPS) | Ms. Charu Gupta,<br>ASJ (SC-POCSO)          |

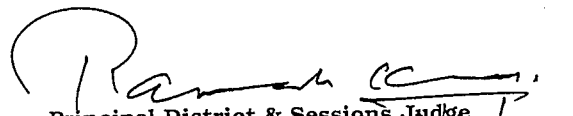
  
 (RAMESH KUMAR-I)  
 Principal District & Sessions Judge,  
 North-East District,  
 Karkardooma Courts, Delhi.

No. 7074-7088 /Power/Judl./N-E/KKD/Delhi/2022

Dated :- 23 NOV 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in North-East District, Karkardooma Courts, Delhi.
4. The Secretary, Shahdara Bar Association, KKD Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Incharge, Lock-up, Karkardooma Courts, Delhi.
7. A.O. (J)/Branch Incharge, Administration Branch, General Branch, Facilitation Centre/Bail/Filing Section, North-East District, Karkardooma Courts, Delhi.
8. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.
9. The Website Committee, Tis Hazari Courts /KKD Courts, Delhi.
10. R&I Branch to upload the same on LAYERS.
11. P.S./Reader to the undersigned.

  
 Principal District & Sessions Judge,  
 North-East District,  
 Karkardooma Courts, Delhi.

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substance  
The